

**GOVERNMENT OF INDIA
MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP**

**LOK SABHA
UNSTARRED QUESTION NO. 1746
TO BE ANSWERED ON 4.5.2016**

Formal Skill Certification

1746. ADV. JOICE GEORGE:

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP be pleased to state:

- (a) whether the Government proposes to include a minimum percentage of certified skilled workforce in the tendering process of every manpower intensive project and increase the minimum percentage every year;
- (b) if so, the details thereof;
- (c) whether the Government also proposes to create the macro and micro policies to encourage workers; and
- (d) if so, the details thereof?

ANSWER

**MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF
SKILL DEVELOPMENT AND ENTREPRENEURSHIP
(SHRI RAJIV PRATAP RUDY)**

(a) to (d) Presently, the Government has not framed any guideline prescribing a minimum percentage of skilled workforce in the tenders for manpower intensive projects. However, as per National Skill Qualification Framework (NSQF) Notification dated 27.12.2013, it is mandatory for all training/educational programmes/courses to be NSQF compliant after 5 years of the notification which provides for amendment of recruitment rule of the Government of India and Central Public Sector Enterprises to define eligibility criteria for all positions in terms of NSQF levels after third year of the Notification.
